

DIVISION BENCH
COURT - I

O-243

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/315(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SURESH KUMAR HAKIM VS GOPESHWAR IRON & STEEL WORKS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Biswanath Mitra, Adv. : For Petitioner/Applicant
Ms. Sujata Mitra, Adv.
Mr. Triptimoy Talukder, Adv.
Ms. Chanchala Chatterjee, Adv.
Mr. Abhiraj Tarafdar, Adv.

Ms. Madhuri Pandey, CS : For Respondents
Ms. Ankita Dutta, CS

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel appearing for petitioner states that rejoinder affidavit is ready and the same will be filed within two days. Let the same be done.
3. Post this matter for final arguments on **16/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**